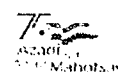


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI



ORDER

The following postings and transfers are hereby made with immediate effect:

S No.	Name	From	To
1.	Sh. Govind Kumar s/O Sh. Rati Pal Singh (EC: 66363285)	Ahlmad in the Court of Sh. Abhinav Pandey, MM-04, Shahdara District, Karkardooma Courts, Delhi.	Ahlmad in the Court of Sh. Anmol Nohria, MM (NI Act) Digital Court, Shahdara District, Karkardooma Courts, Delhi.
2.	Ms. Raj Rani D/o Lt Munshi Ram (EC: 50019)	Asstt. Ahlmad in the Court of Ms. Kiran Bansal, ASJ-04, Shadara District, KKD Courts, Delhi.	Asstt. Ahlmad in the Court of Ms. Chakita Srivastava, MM-01 Shahdara District, Karkardooma Courts, Delhi.
3.	Gagan Prakash Sharma S/o Sh. Udai Ram Sharma (EC:40508705)	Ahlmad in the Court of Sh. Anmol Nohria, MM (NI Act) Digital Court, Shahdara District, Karkardooma Courts, Delhi.	Asstt. Ahlmad in the Court of Ms. Kiran Bansal, ASJ-04, Shadara District, KKD Courts, Delhi.
4.	Sh. Kamal Kishore S/o Sh. Nand Ram (EC:89889504)	Asstt. Ahlmad in the Court of Ms. Chakita Srivastava, MM-01, Shahdara District, Karkardooma Courts, Delhi.	Ahlmad in the Court of Sh. Abhinav Pandey, MM-04, Shahdara District, Karkardooma Courts, Delhi.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

Shalinder
(SHALINDER KAUR)

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 9699-9707 /Admn./P&T/SHD/KKD/2022

Delhi, the Dated 18/10/22

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. II, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Mazari Courts/Karkardooma Courts, Delhi.

Shalinder
Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

Woodbury